BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No.- 04/2013

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th January 2018, 10.30 A.M.

Name of the Company		Abhyudya Trading Ltd. & AnrVs_Jatia Cotton Mills Ltd. & Ors.		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

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ORDER

Ld. Counsels for the petitioner and Ld. Counsels for the respondents 1,4 and 5 are present.

List on 09.03.2018 for hearing.

Sd

(Jinan K.R.) Member (Judicial) (V.P. Singh) Member (Judicial)

Sd